

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.08.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 532 of 2020	Ankineedu Maganti Vs. State Bank of India	Shruti Choudhry	
2.	Comp. App. (AT) (Ins) No. 653 of 2020	Kundan Care Products Ltd. Vs. Amit Gupta & Ors.	Prithu Garg	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 205 of 2020	Kodeboyina Srinivas Krishna Vs. PVM Innvensys Pvt. Ltd. & Anr.	Abishek Amritanshu	A Nagaraj Kumar
4.	Comp. App. (AT) (Ins) No. 502 of 2020	Satish Chand Gupta Vs. Serval India Pvt. Ltd.	Siddhant Buxy	
5.	Comp. App. (AT) (Ins) No. 539 of 2020	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Sushant Mahajan	Ekta Chaudhury
6.	Comp. App. (AT) (Ins) No. 546 of 2020	Rajratan Babulal Agarwal Vs. Solartex India Pvt. Ltd. & Ors.	Anish Agarwal	Kailash T. Shah
7.	Comp. App. (AT) (Ins) No. 556 of 2020	Invest Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Girnar Fibers Ltd.	Harsh Garg	

12:00 Noon

For Hearing

8.	Comp. App. (AT) (Ins) No. 481 of 2020	Albanna Engineering LLC. Vs. Sanghvi Movers Ltd & Ors.	John Mathew	Shiv Kumar Suri-R1 to R4
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar